

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 114 OF 2015 &
IA NO. 190 OF 2015**

AND

**APPEAL NO. 131 OF 2015 &
IA NOS. 209 OF 2015 & 335 OF 2016**

Dated: 8th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 114 OF 2015 &
IA NO. 190 OF 2015**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Vs.

Taxus Infrastructure & Power Projects Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R-1

**APPEAL NO. 131 OF 2015 &
IA NOS. 209 OF 2015 & 335 OF 2016**

In the matter of:

Taxus Infrastructure & Power Projects Ltd. & Ors.

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. C.K. Rai
Mr. Umesh Prasad

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bardhan for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **14.12.2016**. Interim order to continue till then.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt